

NOES

Ahirwar, Shri Nathu Ram  
 Arumugam, Shri R. S.  
 Bajpai, Shri Vidya Dhar  
 Barua, Shri Bedabrata  
 Barua, Shri R.  
 Barupal, Shri P. L.  
 Baswant, Shri  
 Bhandare, Shri R. D.  
 Bhattacharyya, Shri C. K.  
 Dass, Shri C.  
 Desai, Shri Morarji  
 Deshmukh, Shri B. D.  
 Deshmukh, Shri K. G.  
 Dhillon, Shri G. S.  
 Gavit, Shri Tukaram  
 Girja Kumari, Shrimati  
 Gudadium, Shri B. K.  
 Gupta, Shri Lakhna Lal  
 Hari Krishna, Shri  
 Jadhav, Shri V. N.  
 Kamble, Shri  
 Kamala Kumari, Kumari  
 Katham, Shri B. N.  
 Krishnan, Shri G. Y.  
 Kureel, Shri B. N.  
 Lakshmikanthamma, Shrimati  
 Lalit Sen, Shri  
 Laskar, Shri N. R.  
 Lutfal Haque, Shri  
 Mahajan, Shri Vikram Chand  
 Mahishi, Dr. Sarojini  
 Mandal, Dr. P.  
 Mandal, Shri Yamuna Prasad  
 Master, Shri Bhola Nath  
 Mishra, Shri Bibhuti  
 Mondal, Shri J. K.  
 Nayar, Dr. Sushila  
 Pandey, Shri K. N.  
 Panigrahi, Shri Chintamani  
 Parmar, Shri D. R.

Parthasarathy, Shri  
 Patel, Shri Manibhai J.  
 Patel, Shri N. N.  
 Patil, Shri S. D.  
 Poonacha, Shri C. M.  
 Pramanik, Shri J. N.  
 Prasad, Shri Y. A.  
 Radhabai, Shrimati B.  
 Raj Deo Singh, Shri  
 Rajani Devi, Shrimati  
 Raju, Shri D. B.  
 Ram Subhag Singh, Dr.  
 Rane, Shri  
 Rao, Shri J. Ramapathi  
 Rao, Shri Thirumala  
 Raut, Shri Bhola  
 Saha, Dr. S. K.  
 Sanji Rupji, Shri  
 Sen, Shri Dwaipayana  
 Sen, Shri P. G.  
 Shah, Shri Manabendra  
 Sharma, Shri D. C.  
 Sharma, Shri Naval Kishore  
 Shashi Bhushan, Shri  
 Shastri, Shri B. N.  
 Sheo Narain, Shri  
 Sher Singh, Shri  
 Shinde, Shri Annasahib  
 Shiv Chandika Prasad, Shri  
 Shukla, Shri Vidya Charan  
 Siddayya, Shri  
 Siddheshwar Prasad, Shri  
 Sinha, Shri R. K.  
 Sinha, Shrimati Tarkeshwari  
 Snatak, Shri Nar Deo  
 Suryanarayana, Shri K.  
 Swaran Singh, Shri  
 Uickey, Shri M. G.  
 Ulaka, Shri Ramachandra

MR. DEPUTY-SPEAKER : The result\* of the Division is : Ayes : 50; Noes : 79.

*The motion was negatived*

[At 15.00 hours when the Division Bell was ringing one visitor threw some papers from the Visitors' Gallery on the Floor of the House.]

15.06 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-EIGHTH REPORT

SHRI K. M. Koushik (Chanda):  
 I beg to move :

\*The following Members also re-corded their votes :—

AYES : Shri Subravelu and Shri K. P. Singh Deo.

NOES : Shri Buta Singh and Shri B. N. Bhargava.

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Thirty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 13th November, 1968."

*The motion was adopted.*

15.06½ hrs.

SLUM AREAS (IMPROVEMENT AND CLEARANCE) AMENDMENT BILL\*

(Substitution of section 20)

श्री ओ० प्र० त्यागी (मुरादाबाद) :

मैं प्रस्ताव करता हूँ :

"कि गन्दी वस्ती क्षेत्र (सुधार तथा सफाई) अधिनियम, 1956 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाय।"

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Slum Areas (Improvement and Clearance) Act, 1956."

*The motion was adopted.*

श्री ओ० प्र० त्यागी : मैं विधेयक पेश करता हूँ ।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of the First Schedule)

SHRI BHOLA NATH MASTER (Alwar): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BHOLA NATH MASTER : I introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL\*

(Amendment of section 421)

SHRI A. N. MULLA (Lucknow) : I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

*The motion was adopted.*

SHRI A. N. MULLA : I introduce the Bill.

PARLIAMENT LIBRARY BILL\*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for building up-to-date and a comprehensive Library for Parliament."

*The motion was adopted.*

SHRI D. C. SHARMA : I introduce the Bill.

CIVIL AVIATION (LICENSING) BILL\*

SHRI D. C. SHARMA (Gurdaspur): I beg to move for leave to introduce a Bill to provide for the licensing of certain flying and to repeal relevant sec-

\*Published in Gazette of India Extraordinary Part II, Section 2, dated 15-11-68.